

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES  
RAJYA SABHA  
UNSTARRED QUESTION No. 1908  
TO BE ANSWERED ON 06.03.2020

**Drought Prone Areas Programme**

1908. SHRI PARIMAL NATHWANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has identified the drought prone areas in the country during the last three years and the current year so that Drought Prone Areas Programme (DPAP) could be implemented in view of present drought conditions;
- (b) if so, the details thereof, district-wise and State-wise;
- (c) the status of the DPAP across the country; and
- (d) the quantum of funds released under the said programme in the drought prone areas, district-wise and State-wise?

**ANSWER**

MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) To (d) The Department of Land Resources (DoLR) was earlier implementing three area development programmes namely Drought Prone Area Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis.

These three programmes were integrated and consolidated into a single modified programme called the Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009.

Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) [during the period 2009-10 to 2014-15] (now 27 States and 2 Union Territories of Jammu & Kashmir and Ladakh) covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP) principally for development of rainfed portions of net cultivated area and culturable wastelands. The IWMP was amalgamated in 2015-16 as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). Government has not sanctioned any new watershed projects under WDC-PMKSY since 2015-16 and the focus is now on the completion of ongoing projects.

8214 projects sanctioned with a total cost of Rs. 50,739.58 crore (Rs. 33,642.24 crore as Central share) under IWMP under implementation under WDC-PMKSY. State-wise details of number of sanctioned projects, area covered by the projects and funds released as Central share during the last three years and current year (upto 29<sup>th</sup> February 2020) are given in **Annexure**.

*Inter se* distribution of funds (Central share plus State share) amongst the Districts / projects in a particular State is undertaken at the State level by the respective States.

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Annexure referred to in reply to parts (a) to (d) of the Rajya Sabha Unstarred Question  
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State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects and funds released during last three years and the current year as Central share

(Area in million ha, Amount in Rs. crore)

Sr. No.	State	Sanctioned (from 2009-10 to 2014-15) <sup>@</sup>		Central Share Released			
		Total no of Projects	Area of the projects	2016-17	2017-18	2018-19	2019-20 <sup>#</sup>
1	Andhra Pradesh	432	1.810	120.96	123.35	139.15	144.39
2	Arunachal Pradesh	156	0.467	23.12	9.62	19.17	55.71
3	Assam	372	1.577	0.00	65.09	66.55	49.03
4	Bihar	123	0.612	28.26	19.21	46.77	88.37
5	Chhattisgarh	263	1.195	34.96	33.45	57.03	47.07
6	Gujarat	610	3.103	115.04	87.51	151.84	77.93
7	Haryana	88	0.362	12.82	10.94	10.00	3.24
8	Himachal Pradesh	163	0.840	35.40	26.83	24.04	0.00
9	Jammu & Kashmir *	159	0.652	25.59	43.66	71.87	0.00
10	Jharkhand	171	0.911	17.68	0.00	28.83	36.77
11	Karnataka	571	2.569	145.72	175.69	101.07	21.76
12	Kerala	83	0.423	16.62	17.83	13.06	48.77
13	Madhya Pradesh	517	2.937	129.44	134.84	162.41	221.28
14	Maharashtra	1186	5.128	186.95	279.21	163.33	0.00
15	Manipur	102	0.491	11.29	13.84	14.14	1.46
16	Meghalaya	96	0.236	11.56	8.95	6.69	1.19
17	Mizoram	89	0.373	16.06	22.35	23.14	22.27
18	Nagaland	111	0.476	60.84	32.08	38.51	137.55
19	Odisha	310	1.700	91.99	94.48	102.17	83.11
20	Punjab	67	0.314	0.00	7.96	0.00	0.00
21	Rajasthan	1025	5.764	199.35	243.59	299.00	119.43
22	Sikkim	15	0.066	0.00	1.40	0.00	0.00
23	Tamil Nadu	270	1.368	62.36	82.75	90.59	0.00
24	Telangana	330	1.399	0.00	51.14	81.93	33.50
25	Tripura	65	0.213	27.12	16.66	15.89	10.75
26	Uttarakhand	65	0.346	16.15	9.97	6.98	0.00
27	Uttar Pradesh	612	3.045	58.38	63.93	0.00	0.00
28	West Bengal	163	0.693	24.06	15.48	46.39	92.87
<b>Total</b>		<b>8214</b>	<b>39.07</b>	<b>1471.72</b>	<b>1691.81</b>	<b>1780.55</b>	<b>1296.45</b>

<sup>@</sup>Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

<sup>#</sup>Upto 29.02.2020

\*Now UT

Note: There is no project sanctioned in Goa.